

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35496/2025 BLAPL/12200/2025	SANJIB BAKUL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000038/2025
2	D-BLAPL/35502/2025 BLAPL/12201/2025	RABI MUKHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
3	D-BLAPL/35505/2025 BLAPL/12202/2025	RANJAN KUANR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
4	D-BLAPL/35506/2025 BLAPL/12203/2025	PRAKASH CHANDRA SWAIN @ GUGUNA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001927/2023
5	D-BLAPL/35514/2025 BLAPL/12204/2025	PANKAJ VANSHKAR @ BANSKAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /135 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000013/2025
6	D-BLAPL/35565/2025 BLAPL/12205/2025	MANARANJAN MALLICK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000026/2025
7	D-BLAPL/34679/2025 BLAPL/12206/2025	RAJU DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /426 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000933/2025
8	D-BLAPL/35607/2025 BLAPL/12207/2025	BUDHADEB DEHURY @ BUDHADEVA DEHURY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /5 /2025 A.D.J,PHULBANI(Kandhamal) ST/0000026/2025
9	D-BLAPL/35608/2025 BLAPL/12208/2025	PANDABA MUKHI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
10	D-BLAPL/35609/2025 BLAPL/12209/2025	TUSHARBALLABHA ROUTIA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH SADAR /282 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000078/2025
11	D-BLAPL/35619/2025 BLAPL/12210/2025	ISWAR KANHAR VS STATE OF ODISHA	RANJIT CHOUDHURY VS	GOCHHAPADA /176 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000130/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/34346/2025 BLAPL/12211/2025	BAUNTY JENA @ BANTI JENA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	NIKIRAI /222 /2024 A.D.J.,KENDRAPARA(Kendrapara) ST/0000004/2025
13	D-BLAPL/34741/2025 BLAPL/12212/2025	BELARSEN @ BELALASENA BISOYI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	JARADA /128 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000062/2025
14	D-BLAPL/35620/2025 BLAPL/12213/2025	MUKESH BARAL VS STATE OF ODISHA	RANJIT CHOUDHURY VS	//0 SPECIAL JUDGE, PURI(Puri) TR/0000136/2025
15	D-BLAPL/35050/2025 BLAPL/12214/2025	THUPA @ SABRAN MUNDARI VS STATE OF ODISHA	ANITA DASH VS	BISRA /45 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000032/2019
16	D-BLAPL/35508/2025 BLAPL/12215/2025	BABAN @ ARIF MAHAMMAD VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /239 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000230/2025
17	D-BLAPL/35526/2025 BLAPL/12216/2025	SANATAN MUDULI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	RANPUR /187 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000235/2025
18	D-BLAPL/35515/2025 BLAPL/12217/2025	SURESH BEHERA @ CHATIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /473 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000126/2025
19	D-BLAPL/35519/2025 BLAPL/12218/2025	BATAKRUSHNA SWAIN @ LIDUN SWAIN @ LIDHUN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHUNTUNI /132 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000429/2025
20	D-BLAPL/35537/2025 BLAPL/12219/2025	PANKAJ KUMAR GUPTA VS UNION OF INDIA (RAILWAY)	KAUSTUVA MOHANTY VS	G.R.P.S.,SAMBALPUR /103 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000094/2025
21	D-BLAPL/31687/2025 BLAPL/12220/2025	SANATAN BHOI VS STATE OF ODISHA	LOKANATH NAIK VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000043/2025
22	D-BLAPL/35638/2025 BLAPL/12221/2025	NAKULA DEBARAPALLI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	NARAYANPATNA /37 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000004/2023
23	D-BLAPL/35538/2025	BHARAT MAHANANDA	SUNIL KUMAR PANDA	BHASMA /318 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12222/2025	VS STATE OF ODISHA	VS	J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000522/2025
24	D-BLAPL/35539/2025 BLAPL/12223/2025	DAYASAGAR BANCHHOR VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BHATILI /213 /2022 A.D.J.,BARGARH(Bargarh) CT/0000020/2023
25	D-BLAPL/35567/2025 BLAPL/12224/2025	KANHU CHARAN GANDA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	TOMANDO /36 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000070/2025
26	D-BLAPL/35641/2025 BLAPL/12225/2025	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	JYOTSNARANI RATH VS	CHOUDWAR /92 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0000413/2020
27	D-BLAPL/35568/2025 BLAPL/12226/2025	LAXMAN JHANKAR VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000039/2025
28	D-BLAPL/35572/2025 BLAPL/12227/2025	BINAPANI PATRA VS STATE OF ODISHA	DEBASNAN DAS VS	PATNA /122 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000570/2025
29	D-BLAPL/35580/2025 BLAPL/12228/2025	CHHATARASINGH GOND @ MAJHI @ CHHATAR SING GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /37 /2025 A.D.J.,UMERKOTE(Nabarangapur) CT/0000032/2025
30	D-BLAPL/35606/2025 BLAPL/12229/2025	SANUJA MAHAKUD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000016/2024
31	D-BLAPL/35642/2025 BLAPL/12230/2025	LIPUNA @ DEBADUTTA DAS VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CHAULIAGANJA /29 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000041/2017
32	D-BLAPL/35621/2025 BLAPL/12231/2025	SOMANATH SAMAL @ SAGAR VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	LINGARAJ P.S. /25 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000186/2025
33	D-BLAPL/35773/2025 BLAPL/12232/2025	SHAKTI PRASAD ROUT @ SAKTI VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000090/2025
34	D-BLAPL/35777/2025 BLAPL/12233/2025	BIKI LOHAR VS	SANTOSH KUMAR DWIVEDY VS	LAHUNIPADA /239 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/35662/2025 BLAPL/12234/2025	STATE OF ODISHA K.DADHICHI PATRA VS	AMULYA RATNA PANDA VS	GR/0000947/2025 / /0 SPECIAL JUDGE,BALASORE(Baleshwar)
36	D-BLAPL/35644/2025 BLAPL/12235/2025	STATE OF ODISHA ALOK SINGH VS	SIBARANJAN POLAI VS	Spl/0000282/2025 KODALA /335 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
37	D-BLAPL/35622/2025 BLAPL/12236/2025	STATE OF ODISHA SOMANATH SAMAL @ SAGAR VS	LAXMI CHARAN BEHERA VS	Spl/0000013/2025 LINGARAJ P.S. /26 /2025 3RD A.D.J., BHUBANESWAR(Khordha)
38	D-BLAPL/35637/2025 BLAPL/12237/2025	STATE OF ODISHA TUSHAR BHOI VS	SARAT KUMAR JENA VS	CT/0000173/2025 BHEDEN /80 /2025 J.M.F.C, BHEDEN(Bargarh)
39	D-BLAPL/35654/2025 BLAPL/12238/2025	STATE OF ODISHA NILAKANTHA PRADHAN VS	AMULYA RATNA PANDA VS	CT/0000081/2025 PHIRINGIA /108 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal)
40	D-BLAPL/32761/2025 BLAPL/12239/2025	STATE OF ODISHA NARENDRA SAHOO @ SAHU VS	PRABIR KUMAR RAY VS	Spl/0000084/2025 MANGALPUR /18 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)
41	D-BLAPL/35659/2025 BLAPL/12240/2025	STATE OF ODISHA CHINTAMANI SINGH VS	SWARAJ PATEL VS	Spl/0000007/2025 DHARUADIHI /35 /2014 DISTRICT & SESSIONS JUDGE,SUNDERGARH
42	D-BLAPL/34796/2025 BLAPL/12241/2025	STATE OF ODISHA BHASKAR BEHERA VS	GURUPRASAD BEHERA VS	ST/0000201/2025 BHOGRAI /114 /2024 DISTRICT & SESSIONS JUDGE,BALASORE
43	D-BLAPL/35090/2025 BLAPL/12242/2025	STATE OF ODISHA SUMIT KHARA VS	SUBODH KUMAR MOHANTY VS	ST/0000367/2024 JEYPORE SADAR /191 /2023 SPECIAL JUDGE,JEYPORE(Koraput)
44	D-BLAPL/35786/2025 BLAPL/12243/2025	STATE OF ODISHA SATYANANDA BEHERA VS	SAMVIT MOHANTY VS	TR/0000070/2023 SAMBALPUR VIGILANCE /25 /2025 SPL. JUDGE (VIG),BOLANGIR(Balangir)
45	D-BLAPL/35400/2025 BLAPL/12244/2025	STATE OF ODISHA(VIG.) ASHIRBAD PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	GR/0000013/2025 BANAPUR P.S. /54 /2023 A.D.J.,KHURDA(Khordha) ST/0000098/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/35509/2025 BLAPL/12245/2025	RANJIT SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000351/2025
47	D-BLAPL/35646/2025 BLAPL/12246/2025	LIPUNA @ DEBADUTTA DAS VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CHAULIAGANJA /27 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000100/2023
48	D-BLAPL/35590/2025 BLAPL/12247/2025	PRABINA PRADHAN @ TITU PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /117 /2023 J.M.F.C.,DARINGBADI(Kandhamal) CT/0000192/2023
49	D-BLAPL/34574/2025 BLAPL/12248/2025	AJU @ AJAYA NAIK VS STATE OF ODISHA	BADRI NARAYAN MOHAPATRA VS	TIGIRIA /147 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000144/2024
50	D-BLAPL/35592/2025 BLAPL/12249/2025	SUMAN KUMAR BEHERA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	/ /0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000028/2025
51	D-BLAPL/35306/2025 BLAPL/12250/2025	SISHIR KUMAR RAY VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHANTAPADA /180 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000502/2025
52	D-BLAPL/35345/2025 BLAPL/12251/2025	BISWANATH BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /727 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000034/2025
53	D-BLAPL/35595/2025 BLAPL/12252/2025	SK. SANUWAR ALLI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /409 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000859/2025
54	D-BLAPL/35374/2025 BLAPL/12253/2025	PRASAD KHARA @ KHORA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NANDAPUR /110 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000097/2024
55	D-BLAPL/35385/2025 BLAPL/12254/2025	JAGA @ ASHOK NAIK VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	NARASINGHPUR /283 /2022 A.D.J.,ATHAGARH(Cuttack) ST/0000080/2023
56	D-BLAPL/35597/2025 BLAPL/12255/2025	MADHUSUDAN MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KONARK /30 /2024 J.M.F.C.,KONARK(Puri) GR/0000118/2024
57	D-BLAPL/35388/2025	IPSITA BEHURA	PRADEEP KUMAR DAS	BHADRAK TOWN /464 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12256/2025	VS STATE OF ODISHA	VS	A.D.J.,BHADRAK(Bhadrak) ST/0000086/2024
58	D-BLAPL/35394/2025 BLAPL/12257/2025	BUBU @ SUTANU BHUSAN SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /196 /2025 J.M.F.C,TALCHER(Anugul) GR/0000948/2025
59	D-BLAPL/32097/2025 BLAPL/12258/2025	SARAT URMA VS STATE OF ODISHA	DHANANJAYA MUND VS	//0 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000010/2025
60	D-BLAPL/33210/2025 BLAPL/12259/2025	SWADHIN HARIPAL VS STATE OF ODISHA	SAYED MUZAFFAR ALLI VS	BINIKA /181 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000067/2025
61	D-BLAPL/35135/2025 BLAPL/12260/2025	SABIR KUMAR KAMILA VS STATE OF ODISHA	SHASHANKA SEKHAR PANDA VS	SIMULIA /472 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001583/2025
62	D-BLAPL/35546/2025 BLAPL/12261/2025	MADHU NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /370 /2023 A.D.J.,JEYPORE(Koraput) CT/0000015/2024
63	D-CMP/47740/2025 CMP/1861/2025	RABINDRA BEHERA VS BHAGIRATHI BARIK	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000108/2021
64	D-CMP/47916/2025 CMP/1862/2025	SANTOSH MOHAPATRA VS SUKANTA BHOLA	AJIT CHANDRA MOHAPATRA VS	// 3RD ADDL. DISTRICT JUDGE,CUTTACK Fao/0000014/2022
65	D-CMP/48094/2025 CMP/1863/2025	KEDAR TAREI VS LAXMI DALAI	SANTOSH KUMAR MAHANTY VS	// A.D.J.,KHALLIKOTE(Ganjam) CMA/0000004/2021
66	D-CONTC/47407/2025 CONTC/5597/2025	SANTOSH KUMAR RAY VS MIHIR PRASAD MOHANTY,M.D,ODISHA STATE CO-OPERATIVE MARKETING FEDERATION LTD.,BHUBANESWAR	ADV. VS	// () //
67	D-CONTC/47411/2025 CONTC/5598/2025	HADIBANDHU GIRI VS SANTOSH KUMAR NAYAK,OAS,S.S	ADV. VS	// () //
68	D-CONTC/47413/2025 CONTC/5599/2025	PRATAP CHANDRA BISWAL VS	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/47414/2025 CONTC/5600/2025	SANTOSH KUMAR NAYAK,OAS, S.S. NIRANJAN JENA VS	ADV. VS	// // ()
70	D-CONTC/47416/2025 CONTC/5601/2025	SANTOSH KUMAR NAYAK,OAS, S.S. SATYAJIT DASH VS	ADV. VS	// // ()
71	D-CONTC/47420/2025 CONTC/5602/2025	SANTOSH KUMAR NAYAK,OAS, S.S. JAGABANDHU PRADHAN VS	ADV. VS	// // ()
72	D-CONTC/47445/2025 CONTC/5603/2025	SANTOSH KUMAR NAYAK,OAS, S.S. NARAYAN CHANDRA SAMAL VS	ADV. VS	// // ()
73	D-CONTC/47469/2025 CONTC/5604/2025	PROF.SHYAM SUNDAR PATRNAIK, VICE CHANCELOR CUM OSD,D.D UNIVERSITY KEONJHAR SAROJ KUMAR MAHANTA VS	ADV. VS	// // ()
74	D-CONTC/47285/2025 CONTC/5605/2025	DR.N.THIRUMALA NAIK,IAS JAYARANJAN MOHANTY VS	MITU KUMAR BISWAL VS	// // ()
75	D-CONTC/47308/2025 CONTC/5606/2025	SATYABRATA RAY, OAS,SS,SECRETARY OF OPSC PANCHANAN SAHOO VS	ADV. VS	// // ()
76	D-CONTC/47310/2025 CONTC/5607/2025	CHANDRA SKEHAR PADHI,ENGINEER-IN-CHIEF,,WATER RESOURCES DEPARTMENT, ODISHA BIPIN BIHARI SAMAL VS	ADV. VS	// // ()
77	D-CONTC/47314/2025 CONTC/5608/2025	CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,WATER RESOURCES DEPARTMENT, ODISHA PABITRA MOHAN MOHAPATRA VS	ADV. VS	// // ()
78	D-CONTC/47479/2025 CONTC/5609/2025	CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,WATER RESOURCES DEPARTMENT,ODISHA SUKANTIMANI SANTA VS	SANGRAM JENA VS	// // ()
79	D-CONTC/47484/2025 CONTC/5610/2025	ARVIND AGRAWAL,IAS,COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT SANTANU KUMAR MOHAPATRA VS	SANGRAM JENA VS	// // ()
		ARVIND AGRAWAL,IAS		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/45849/2025 CONTC/5611/2025	DEBARAJ MOHANTY VS AJAYA KUMAR PATRA,DIST. EDUCATION OFFICER,GANJAM	ADV. VS	// 0 //
81	D-CONTC/47316/2025 CONTC/5612/2025	PABITRA MOHAN SAHOO VS CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,WATER RESOURCES DEPARTMENT, ODISHA	ADV. VS	// 0 //
82	D-CONTC/47397/2025 CONTC/5613/2025	MANOJ KUMAR DASH VS DR.N.THIRUMALA NAIK,IAS,COMMISSIONER-CUM- SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT,ODISHA	ADV. VS	// 0 //
83	D-CONTC/47462/2025 CONTC/5614/2025	CHANDRA MOHAN ROUT VS ASWATHY S.,IAS,SECRETARY TO GOVT. DEPARTMENT OF HEALTH AND FAMILY WELFARE,ODISHA	ADV. VS	// 0 //
84	D-CONTC/47504/2025 CONTC/5615/2025	BIBHUTI BHUSAN SENAPATI VS DR.NOONSAVATH THIRUMALA NAIK,IAS	ADV. VS	// 0 //
85	D-CONTC/48038/2025 CONTC/5616/2025	ARATI RAY VS MRUTYUNJAY TRIPATHY,TAHASILDAR,TAHASILDAR, BHUBANESWAR	SAIBRATA RATH VS	// 0 //
86	D-CONTC/47489/2025 CONTC/5617/2025	JAYANTA KUMAR PANDA VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //
87	D-CONTC/47492/2025 CONTC/5618/2025	SUSANTA KUMAR PATRA VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //
88	D-CONTC/48089/2025 CONTC/5619/2025	GAGAN SETHY VS ALOK DEHURY, OAS,REVENUE OFFICER CUM TAHASILDAR,ANGUL	ADV VS	// 0 //
89	D-CRLA/34361/2025 CRLA/1327/2025	SUDARSHAN SETHY @ SUDARSAN SETHI VS STATE OF ODISHA	SULOCHANA PATRO VS	HINJILI /527 /2021 A.D.J.,CHATRAPUR(Ganjam) ST/0000004/2022
90	D-CRLA/34785/2025 CRLA/1328/2025	DULLAVA KOLAR VS STATE OF ODISHA	SURYAKANTA DASH VS	KODINGA /12 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000005/2025
91	D-CRLLP/34227/2025	SAMIRKANTA KAPARDAR	SANATAN DAS	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLLP/87/2025	VS PREMRAJ SAHU	VS	S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D
92	D-CRLLP/34749/2025 CRLLP/88/2025	STATE OF ODISHA VS AMOD PANDEY	JATESWAR NAYAK (A.G. A.) VS	ICC/000003/2024 MOHANA /161 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj
93	D-CRLLP/34915/2025 CRLLP/89/2025	STATE OF ODISHA VS DURBADALA PRADHAN	SOBHAN PANIGRAHI (A.S.C) VS	Spl/0000091/2021 TUSRA /171 /2021 DISTRICT & SESSIONS JUDGE,BOLANG
94	D-CRLMC/34718/2025 CRLMC/4901/2025	SHAKTI SHANKAR PATRA VS STATE OF ODISHA	VS	SC/0000023/2023 INFOCITY PS /61 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha)
95	D-CRLMC/35822/2025 CRLMC/4902/2025	BISWAJIT MISHRA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CT/0000220/2025 / /0 J.M.F.C,CUTTACK(Cuttack)
96	D-CRLMC/35243/2025 CRLMC/4903/2025	CHARULATA SAHOO @ CHARULATA SAHU VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	ICC/0000665/2017 / /0 J.M.F.C,TALCHER(Anugul)
97	D-CRLMC/35359/2025 CRLMC/4904/2025	PRASANTA PANI @ BABUL VS STATE OF ODISHA	ASWINI KUMAR MISHRA 3 VS	2(A)CC/0000131/2004 KHANDAPARA /18 /2025 J.M.F.C.,KHANDAPARA(Nayagarh)
98	D-CRLMC/35488/2025 CRLMC/4905/2025	TULU DAS @ SULU DAS VS STATE OF ODISHA	MANORANJAN DAS VS	GR/0000018/2025 NIHALPRASAD /138 /2025 J.M.F.C.,GONDIA(Dhenkanal)
99	D-CRLMC/35046/2025 CRLMC/4906/2025	KABIRAJ JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	GR/0000317/2025 KHURDA SADAR /252 /2025 S.D.J.M.,KHURDA(Khordha)
100	D-CRLMC/35577/2025 CRLMC/4907/2025	SAMIR KUMAR BANA VS SHRIRAM TRANSPORT FINANCE COMPANY LTD. @ SHRIRAM FINANCE COMPANY LTD., CHENNAI	PRIYA RANJAN SINGH VS	GR/0000798/2025 / /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend
101	D-CRLMC/35055/2025 CRLMC/4908/2025	TAPAN PENTHEI VS STATE OF ODISHA	BHARAT JALLI VS	ICC/0000049/2024 TELKOI /76 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
102	D-CRLMC/34933/2025 CRLMC/4909/2025	R.SASHIBHUSAN RAO VS	PRASANNA KUMAR MISHRA VS	ST/0000003/2024 / /0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/35157/2025 CRLMC/4910/2025	TAPASWINI MAHAPATRA NRUSINGH@NRUSINGHA SWAIN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	ICC/0000002/2025 //0 S.D.J.M.,KENDRAPARA(Kendrapara) ICC/0000326/2022
104	D-CRLMC/33955/2025 CRLMC/4911/2025	RUBITA PAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /47 /2016 A.D.J.,JEYPORE(Koraput) CT/0000048/2016
105	D-CRLMC/35610/2025 CRLMC/4912/2025	ASHWINI KUMAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	S.P.(CID-CRL),CUTTACK /4 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000537/2025
106	D-CRLMC/35137/2025 CRLMC/4913/2025	KUNA SAMAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LALBAG /208 /2024 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000165/2025
107	D-CRLMC/34360/2025 CRLMC/4914/2025	SRIKANTA DAS VS STATE OF ODISHA	LAXMIKANTA BEHERA VS	//0 S.D.J.M.,JAJPUR(Jajapur) ICC/0000168/2018
108	D-CRLMC/35241/2025 CRLMC/4915/2025	SADANANDA BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	BODEN /273 /2022 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000077/2022
109	D-CRLMC/35265/2025 CRLMC/4916/2025	SHIBADATTA MAHAPATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.,BHUBANESWAR(Khordha) CMC/0000105/2025
110	D-CRLMC/35350/2025 CRLMC/4917/2025	NRUSINGH CHARAN NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// J.M.F.C.,BHUBANESWAR(Khordha) GR/0000080/2011
111	D-CRLMC/35899/2025 CRLMC/4918/2025	SARAT SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALANGA /148 /2018 J.M.F.C.,NIMAPARA(Puri) GR/0000668/2018
112	D-CRLMC/35051/2025 CRLMC/4919/2025	SARAT KUMAR NAYAK VS STATE OF ODISHA(VIG.)	SOUBHAGYA SUNDAR DAS VS	CUTTACK VIGILANCE /71 /2016 SPL. C.J.M. VIGILANCE,BHUBANESWAR GR/0000070/2016
113	D-CRLMC/35318/2025 CRLMC/4920/2025	SUCHITRA KUMAR PATEL VS STATE OF ODISHA	SURESH KUMAR JENA VS	TALSARA /275 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001596/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMP/34468/2025 CRLMP/1534/2025	BASANTI NAYAK VS STATE OF ODISHA	AMLAN MOHANTY VS	//0 () //
115	D-CRLMP/35627/2025 CRLMP/1535/2025	KANHU CHARAN BHOI VS SUPT. OF POLICE, PURI	RABINDRA KUMAR MISHRA VS	BALANGA /220 /2024 () //
116	D-CRLMP/35613/2025 CRLMP/1536/2025	GHANASHYAMA MAHALIK VS STATE OF ODISHA	DILLIP KUMAR PATRA VS	//0 () //
117	D-CRLMP/34284/2025 CRLMP/1537/2025	KALANDRI CHARAN MALIK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	//0 () //
118	D-CRLREV/28498/2025 CRLREV/927/2025	JIMUTA BAHAN PATTNAIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NUAGAON /74 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000369/2025
119	D-CRLREV/35555/2025 CRLREV/928/2025	BISHNU PRASAD SAHU VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	ATHGARH /103 /2019 A.D.J.,ATHAGARH(Cuttack) CRREV/0000002/2023
120	D-CRLREV/33157/2025 CRLREV/929/2025	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	ABHILASH MISHRA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So ICC/0000022/2024
121	D-CRLREV/33959/2025 CRLREV/930/2025	JUGAL KISHORE SAHU VS STATE OF ODISHA(VIG.)	NIRANJAN LENKA VS	VIGILANCE PS (BERHAMPUR) /37 /2012 SPECIAL JUDGE (VIG),BERHAMPUR(Ga Spl/0000037/2012
122	D-CRLREV/34352/2025 CRLREV/931/2025	RANJAN KUMAR SAHOO VS SRADHANJALI SAHOO	PRAVASH CHANDRA JENA VS	//0 JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000165/2023
123	D-CRLREV/34708/2025 CRLREV/932/2025	KHAGENDRA PRASAD BEHERA VS M/S. SAI DISTRIBUTORS AND EXPORT, BALASORE	PRABIR KUMAR RAY VS	//0 S.D.J.M.,BALASORE(Baleshwar) ICC/0001263/2024
124	D-CRLREV/35432/2025 CRLREV/933/2025	MANJULATA NAYAK VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	SAMBALPUR VIGILANCE /36 /2013 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000005/2018
125	D-CRLREV/35452/2025	JEEBAN GUPTA	UMA CHARAN MISHRA	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/934/2025	VS BIMABADHAR PANDA	VS	S.D.J.M.,BHADRAK(Bhadrak) ICC/0000406/2024
126	D-CRLREV/35507/2025 CRLREV/935/2025	VS PRADEEP KUMAR RATH	MANOJ BIHARI DAS	//0 2ND A.D.J.,CUTTACK(Cuttack)
127	D-CRLREV/35523/2025 CRLREV/936/2025	VS MANASI DASH @ RATH BIDYUT MOHAN MISHRA	VS UMA CHARAN MISHRA	CRA/0000007/2025 RAIRANGPUR TOWN /97 /1998
128	D-CRLREV/35653/2025 CRLREV/937/2025	VS STATE OF ODISHA SURYAKANTA SAHOO	VS PULAKESH MOHANTY	GR/0000440/1998 //0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
129	D-CRLREV/35705/2025 CRLREV/938/2025	VS AMBIKA SAHOO BINODINI PANIGRAHI	VS JYOTIRMAYA SAHOO	CRMC/0000071/2023 KHALLIKOTE /242 /2023
130	D-CRLREV/35998/2025 CRLREV/939/2025	VS STATE OF ODISHA PURUSOTTAM ROUT	VS DILLIP KUMAR PRADHAN	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000614/2023 //0 S.D.M./EXECUTIVE MAGISTRATE,KENDRAPARA
131	D-EXP/39046/2025 EXP/45/2025	VS DURGA CHARAN MOHANTY DIPTIMAYEE SETHY	VS ASISH KUMAR RAY	CRMC/0000335/2025 // ()
132	D-EXP/39131/2025 EXP/46/2025	VS STATE OF ODISHA ABHILIPSA SAHOO	VS ASISH KUMAR RAY	// ()
133	D-FAO/47651/2025 FAO/500/2025	VS STATE OF ODISHA VS	VS SASWAT DAS,A.G.A	// // STATE EDUCATION TRIBUNAL,BHUBANESHWAR
134	D-FAO/47601/2025 FAO/501/2025	VS AMARENDRANATH DAS STATE OF ODISHA	VS ARABINDA TRIPATHY,A.G.A	Gia/0000761/2014 // STATE EDUCATION TRIBUNAL,BHUBANESHWAR
135	D-LAA/38681/2025 LAA/60/2025	VS MAMATA MANJARI NAYAK SPECIAL LAO CUM TAHASILDAR, KUKUDAHANADI, GANJAM	VS SWAYAMBHU MISHRA,A.S.C	Gia/0000221/2019 // L.A.R. and R. AUTHORITY,BERHAMPUR
136	D-MACA/47828/2025 MACA/1248/2025	VS KALU SETHI JANAKI KALO	VS BIRANCHI NARAYAN RATH	LAR/0000019/2024 // 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MACA/47605/2025 MACA/1249/2025	NOORUL ISLAM THE MANAGER, LEGAL HUB, THE NEW INDIA ASSURANCE COMPANY LTD,BBSR VS CHARULATA MALLIK	GIRIJA PRASAD DUTTA VS	Mac/0000019/2024 // 9TH M.A.C.T., BHUBANESWAR(Khordha)
138	D-MACA/47710/2025 MACA/1250/2025	BIGHNARAJ BEHERA VS SANTOSH KUMAR GOUDA	DHANANJAYA MUND VS	Mac/0000133/2023 // 4TH M.A.C.T.,KORAPUT(Koraput)
139	D-MATA/47875/2025 MATA/446/2025	CHINMAYEE SAHOO VS AKHILANANDA RAUTRAY	ASHOK KUMAR MISRA VS	Mac/0000013/2024 // JUDGE FAMILY COURT,BHUBANESWAR
140	D-RPFAM/39502/2025 RPFAM/363/2025	SUSANTA KUMAR BEHERA VS PRANGYA BEHERA	NARAYAN PRASAD PARIJA VS	CP/0000658/2023 // JUDGE, FAMILY COURT, DHENKANAL
141	D-RPFAM/46555/2025 RPFAM/364/2025	PRATIMA DAS VS RABINDRANATH DAS	SURYAKANTA DASH VS	// JUDGE FAMILY COURT,GANJAM(Ganja
142	D-RPFAM/47704/2025 RPFAM/365/2025	SUDARSHAN KHARA @ SUDARSHAN KHORA VS SARASWATI KHARA	BISWAJIT RANJAN TRIPATHY VS	Crp/0000108/2023 // J.M.F.C.,LAXMIPUR(Koraput)
143	D-RPFAM/47878/2025 RPFAM/366/2025	PRASANA KUMAR JENA VS BHARATI CHAKRA	LALITENDU BHUYAN VS	Crp/0000024/2023 // JUDGE FAMILY COURT, KEONJHAR(Ke
144	D-RSA/27177/2025 RSA/587/2025	GOVINDA CHANDRA BHATTA VS CHANDRAKALA MOHAPATRA	SUNKUR SUDHAKAR RAO VS	Crp/0000010/2022 // A.D.J.,BERHAMPUR(Ganjam)
145	D-RSA/47355/2025 RSA/588/2025	SUPRABHA PRADHAN VS DEBARATA SAHU	PRATYUSHA NAIDU VS	RFA/0000017/2022 // PRESIDING OFFICER,O.P.I.D. COURT,BE
146	D-RVWPET/47520/2025 RVWPET/258/2025	JAYADEBA ROUT VS THE STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	RFA/0000087/2024 // ()
147	D-TRP(C)/42932/2025 TRP(C)/410/2025	SOVARANI CURTIS VS PRIYANKA CHOUDHURY	PADMALOCHAN MOHANTY VS	// // S.D.J.M.,SAMBALPUR(Sambalpur) CMC/0000293/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-TRP(C)/47635/2025 TRP(C)/411/2025	SWAPNA MONALISA TRIPATHY @ ACHARYA VS RATIKANTA TRIPATHY	AMLAN SHAKTI PAUL VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000197/2025
149	D-TRP(C)/47676/2025 TRP(C)/412/2025	MINATI NAYAK VS SUDIP KUMAR PRADHAN	LAMBODAR ACHARI VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000297/2025
150	D-TRP(C)/47836/2025 TRP(C)/413/2025	SREELIPTA NATH VS HIMANSHU BHUSAN NATH	KABERI MOHANTY VS	// JUDGE FAMILY COURT, BHUBANESWAR CP/0000374/2025
151	D-TRP(C)/47949/2025 TRP(C)/414/2025	BANITA PRUSTY VS SUJAN DAS	RABINDRA NATH PRUSTY VS	// JUDGE FAMILY COURT, KHURDA (Khorur) CP/0000187/2025
152	D-TRP(C)/47951/2025 TRP(C)/415/2025	SANJUKTA BARIK VS GYANARANJAN BARIK	SURYAKANTA DWIBEDI VS	// JUDGE FAMILY COURT, BALASORE (Balasore) CP/0000661/2025
153	D-TRP(C)/47967/2025 TRP(C)/416/2025	OMPRAVUPRASAD SAHU VS RASHMITA SAHOO	DIPTENDU SUNDAR RAY VS	// JUDGE, FAMILY COURT, JAJPUR (Jajapur) CP/0000377/2023
154	D-TRP(C)/48063/2025 TRP(C)/417/2025	CHINMAYEE SAHOO VS ABINASH CHANDRA SAHOO	PABITRA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, BHADRAK (Bhadrak) CP/0000336/2025
155	D-TRPCRL/35780/2025 TRPCRL/104/2025	BIKARAM KESHARI PANDA VS SWAGATIKA PATRO	OM SWARUP VS	//0 S.D.J.M., KORAPUT (Koraput) MIS.CASE/0000091/2025
156	D-TRPCRL/35792/2025 TRPCRL/105/2025	APARESH DEY VS SOUMYA RANJAN DAS	KULDEEP MOHANTY VS	//0 S.D.J.M., BHADRAK (Bhadrak) ICC/0000123/2025
157	D-WA/43999/2025 WA/1833/2025	MAHESWAR BHUTIA VS STATE OF ODISHA	ASHUTOSH ROUT VS	// ()
158	D-WA/47574/2025 WA/1834/2025	BALARAM SWAIN VS STATE ELECTION COMMISSION, BHUBANESWAR	P. ANUP DASH VS	// ()
159	D-WP(C)/48013/2025	A.PAPAYA REDDY	ASHOK KUMAR DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33367/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/45930/2025 WP(C)/33368/2025	SACHIN TANDI VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
161	D-WP(C)/46817/2025 WP(C)/33369/2025	RAHUL ROUTRAY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
162	D-WP(C)/47192/2025 WP(C)/33370/2025	PRAVEEN KUMAR PONDRATI VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, KHURDA	JAGAMOHAN PATTANAIAK VS	// 0 //
163	D-WP(C)/47360/2025 WP(C)/33371/2025	AMARA PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
164	D-WP(C)/46089/2025 WP(C)/33372/2025	DR.TUSHAR RANJAN PATNAIK VS GOVT OF INDIA	SAMEER KUMAR DAS VS	// 0 //
165	D-WP(C)/47559/2025 WP(C)/33373/2025	ASHUTOSH MOHANTA VS STATE OF ODISHA	SIDHARTHA RADHAKRISHNAN VS	// 0 //
166	D-WP(C)/47963/2025 WP(C)/33374/2025	LAKSHMAN MISHRA VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
167	D-WP(C)/47835/2025 WP(C)/33375/2025	PRAMOD CHANDRA RATH VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK	GOURI MOHAN RATH VS	// 0 //
168	D-WP(C)/47894/2025 WP(C)/33376/2025	ABANI RANJAN JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
169	D-WP(C)/46848/2025 WP(C)/33377/2025	NIBEDITA DASH VS STATE OF ODISHA	PRADEEP KUMAR DASMOHAPATRA VS	// 0 //
170	D-WP(C)/47115/2025 WP(C)/33378/2025	AJU PATEL VS	SHARMISTHA SAMAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/47809/2025 WP(C)/33379/2025	STATE OF ODISHA UMAKANTA DALLAI VS	SOM SEKHAR RATH VS	// // 0
172	D-WP(C)/47278/2025 WP(C)/33380/2025	STATE OF ODISHA HARISH CHANDRA PAKAL VS	APARESH BHOI VS	// // 0
173	D-WP(C)/47249/2025 WP(C)/33381/2025	STATE OF ODISHA SHRADHANJALI MOHAPATRA VS	BANSHIDHAR SATAPATHY VS	// // 0
174	D-WP(C)/47351/2025 WP(C)/33382/2025	BOARD OF SECONDARY EDUCATION, CUTTACK MAHIPAT LAL PATEL VS	KAMAL BEHARI PANDA VS	// // 0
175	D-WP(C)/47139/2025 WP(C)/33383/2025	STATE OF ODISHA SESADEV BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
176	D-WP(C)/47808/2025 WP(C)/33384/2025	STATE OF ODISHA KALINGA KESHARI NAYAK VS	SOM SEKHAR RATH VS	// // 0
177	D-WP(C)/47799/2025 WP(C)/33385/2025	STATE OF ODISHA TAPASYA BEHERA VS	SOM SEKHAR RATH VS	// // 0
178	D-WP(C)/47201/2025 WP(C)/33386/2025	STATE OF ODISHA ASHOK KUMAR NAHAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
179	D-WP(C)/47301/2025 WP(C)/33387/2025	STATE OF ODISHA RAJANI DAKUA VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
180	D-WP(C)/47661/2025 WP(C)/33388/2025	STATE OF ODISHA GOBARDHAN PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
181	D-WP(C)/47998/2025 WP(C)/33389/2025	STATE OF ODISHA BATAKRISHNA NAIK VS	MANO RANJAN PADHI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/47801/2025 WP(C)/33390/2025	KISHOR KUMAR SAHU VS STATE OF ODISHA	SOM SEKHAR RATH VS	// 0 //
183	D-WP(C)/47331/2025 WP(C)/33391/2025	AMUL KUMAR VS STATE OF ODISHA	BIBHUDATTA PANDA VS	// 0 //
184	D-WP(C)/47329/2025 WP(C)/33392/2025	SADANANDA SENAPATI VS STATE OF ODISHA	BIBHUDATTA PANDA VS	// 0 //
185	D-WP(C)/47984/2025 WP(C)/33393/2025	GUDAI TUDU VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
186	D-WP(C)/47689/2025 WP(C)/33394/2025	PURNA CHANDRA PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
187	D-WP(C)/47805/2025 WP(C)/33395/2025	SURYAKANTA NAYAK VS STATE OF ODISHA	SOM SEKHAR RATH VS	// 0 //
188	D-WP(C)/47798/2025 WP(C)/33396/2025	UPENDRA KUMAR PARIDA VS STATE OF ODISHA	SOM SEKHAR RATH VS	// 0 //
189	D-WP(C)/46383/2025 WP(C)/33397/2025	BABITA SAHU VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	// 0 //
190	D-WP(C)/48083/2025 WP(C)/33398/2025	MAHESH RAM SAHU VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
191	D-WP(C)/47643/2025 WP(C)/33399/2025	SURENDRANATH MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
192	D-WP(C)/47761/2025 WP(C)/33400/2025	GURUDAYAL SINGH VS THE STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
193	D-WP(C)/47902/2025	CHAMPA TUDU	SATYABRATA DASH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33401/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/47794/2025 WP(C)/33402/2025	SUNAPHULA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
195	D-WP(C)/47796/2025 WP(C)/33403/2025	MITU SETHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
196	D-WP(C)/47992/2025 WP(C)/33404/2025	ANAND KUMAR SORENG VS STATE OF ODISHA	Subhendu Kar VS	// 0 //
197	D-WP(C)/48148/2025 WP(C)/33405/2025	BAIDYANATH INSTITUTE OF PHARMACEUTICAL SCIENCES, BHAWANIPATNA, KORAPUT VS STATE OF ODISHA	SABITA JENA VS	// 0 //
198	D-WP(C)/45826/2025 WP(C)/33406/2025	BHAGIRATHI ROURAY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
199	D-WP(C)/47734/2025 WP(C)/33407/2025	JUGAL KISHORE PATEL VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
200	D-WP(C)/47476/2025 WP(C)/33408/2025	NIROJ KUMAR PATRA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
201	D-WP(C)/47936/2025 WP(C)/33409/2025	SABITA MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
202	D-WP(C)/47877/2025 WP(C)/33410/2025	NARAYAN NANDA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
203	D-WP(C)/47832/2025 WP(C)/33411/2025	DR. AJIT DAS VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
204	D-WP(C)/47280/2025 WP(C)/33412/2025	DHIRMAL MAJHI VS	APARESH BHOI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/47979/2025 WP(C)/33413/2025	STATE OF ODISHA SRI SANTOS BARAL VS	GOPAL PRASAD JENA VS	// // 0
206	D-WP(C)/47312/2025 WP(C)/33414/2025	STATE OF ODISHA BISWANATH NAIK VS	BHOJARAJ SETH VS	// // 0
207	D-WP(C)/47357/2025 WP(C)/33415/2025	STATE OF ODISHA PRAMOD KUMAR PRADHAN VS	MANAS PATI VS	// // 0
208	D-WP(C)/47325/2025 WP(C)/33416/2025	STATE OF ODISHA PABITRA KUMAR GOUDA VS	BIBHUDATTA PANDA VS	// // 0
209	D-WP(C)/47465/2025 WP(C)/33417/2025	STATE OF ODISHA RABIRAM NAIK VS	SATYAJIT BEHERA VS	// // 0
210	D-WP(C)/46116/2025 WP(C)/33418/2025	STATE OF ODISHA BASANTA BARIK VS	AKSHAYA KUMAR BEHERA VS	// // 0
211	D-WP(C)/47327/2025 WP(C)/33419/2025	STATE OF ODISHA LAXMAN RANA VS	BIBHUDATTA PANDA VS	// // 0
212	D-WP(C)/47628/2025 WP(C)/33420/2025	STATE OF ODISHA RAMJIT KUMAR HANSDA VS	BANSHIDHAR SATAPATHY VS	// // 0
213	D-WP(C)/47606/2025 WP(C)/33421/2025	STATE OF ODISHA THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR VS	PRONOY MOHANTY VS	// // 0
214	D-WP(C)/47931/2025 WP(C)/33422/2025	APPELLATE AUTHORITY UNDER P.G.ACT AND DY. CHIEF LABOUR COMMNR(CENTRAL), BHUBANESWAR PRAVAT KUMAR DASH VS	KUNAL KUMAR SWAIN VS	// // 0
215	D-WP(C)/47197/2025 WP(C)/33423/2025	STATE OF ODISHA HIRENDRA KUMAR NAYAK VS	SANJAY KUMAR PATRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/47614/2025 WP(C)/33424/2025	PARAKSHITA KUMAR NAIK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
217	D-WP(C)/47276/2025 WP(C)/33425/2025	JAGABANDHU PAKAL VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
218	D-WP(C)/47383/2025 WP(C)/33426/2025	BHAGIRATHI DWIBEDY VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
219	D-WP(C)/47527/2025 WP(C)/33427/2025	PURNA CHANDRA BADI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
220	D-WP(C)/48009/2025 WP(C)/33428/2025	JAYANTA KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
221	D-WP(C)/46503/2025 WP(C)/33429/2025	SANKARSAN SAMAL VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
222	D-WP(C)/47150/2025 WP(C)/33430/2025	M/S D.D.BUILDERS LTD, KHURDA VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	// 0 //
223	D-WP(C)/45874/2025 WP(C)/33431/2025	SURAMA SWAIN VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
224	D-WP(C)/47604/2025 WP(C)/33432/2025	MAMATA BEHERA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
225	D-WP(C)/44148/2025 WP(C)/33433/2025	S.B.I.GENERAL INSURANCE, SAMBALPUR VS DULANETRA MAJHI	GIRIJA PRASAD DUTTA VS	// 0 //
226	D-WP(C)/47500/2025 WP(C)/33434/2025	AMLANJYOTI MAHANTA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
227	D-WP(C)/47544/2025	ABDUL RAFIQUE	KOUSIK ANANDA GURU	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33435/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/45390/2025 WP(C)/33436/2025	JITENDRA KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
229	D-WP(C)/47279/2025 WP(C)/33437/2025	JATINDRA NAYAK VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
230	D-WP(C)/46210/2025 WP(C)/33438/2025	SANTOSH KUMAR BALIARSINGH VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //
231	D-WP(C)/47629/2025 WP(C)/33439/2025	PADEEPTA KUMAR PATTNAYAK VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //
232	D-WP(C)/47191/2025 WP(C)/33440/2025	HIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
233	D-WP(C)/47947/2025 WP(C)/33441/2025	SUBRAT KUMAR JENA VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	SRIMAN ARPIT MOHANTY VS	// 0 //
234	D-WP(C)/34621/2025 WP(C)/33442/2025	TAPAN BARIK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// 0 //
235	D-WP(C)/46479/2025 WP(C)/33443/2025	ASHOK KUMAR PUROHIT VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
236	D-WP(C)/46618/2025 WP(C)/33444/2025	AKSHAYA KUMAR SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/47423/2025 WP(C)/33445/2025	NARENDRA LENKA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
238	D-WP(C)/47829/2025 WP(C)/33446/2025	BHOJARAJ DAS VS	NILAMADHAB SARKAR VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/41090/2025 WP(C)/33447/2025	STATE OF ODISHA RANJAN DAS VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// // 0 //
240	D-WP(C)/47781/2025 WP(C)/33448/2025	JYOSHNA RANI GURU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
241	D-WP(C)/47380/2025 WP(C)/33449/2025	K.MOHAN RAO VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
242	D-WP(C)/46632/2025 WP(C)/33450/2025	PRAMOD CHANDRA NANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
243	D-WP(C)/48179/2025 WP(C)/33451/2025	ASIT KUMAR SAHU VS THE EXECUTIVE DIRECTOR (ZONE), FCI, KOLKATA	KRISHNA CHANDRA SAHU VS	// 0 //
244	D-WP(C)/47814/2025 WP(C)/33452/2025	RAJU NAIK VS STATE OF ODISHA	SOM SEKHAR RATH VS	// 0 //
245	D-WP(C)/48165/2025 WP(C)/33453/2025	SATYANARAYAN PANDA VS STATE OF ORISSA	SUSHANTA KUMAR JOSHI VS	// 0 //
246	D-WP(C)/44735/2025 WP(C)/33454/2025	MEGHANAD BEHERA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
247	D-WP(C)/47037/2025 WP(C)/33455/2025	MANOJIT BAIN VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
248	D-WP(C)/47503/2025 WP(C)/33456/2025	SUBASIS ROUT VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
249	D-WP(C)/47791/2025 WP(C)/33457/2025	KADAM BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/47619/2025 WP(C)/33458/2025	USHARANI SAHU VS THE STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
251	D-WP(C)/47969/2025 WP(C)/33459/2025	M/S DEBASHREE TRADERS, BALANGIR VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
252	D-WP(C)/47596/2025 WP(C)/33460/2025	HEMANTA KUMAR TRIPATHY VS UNION OF INDIA	RAMAKANTA SARANGI VS	// 0 //
253	D-WP(C)/47615/2025 WP(C)/33461/2025	PARAKSHITA KUMAR NAIK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
254	D-WP(C)/47806/2025 WP(C)/33462/2025	SURENDRA DAS VS STATE OF ODISHA	SOM SEKHAR RATH VS	// 0 //
255	D-WP(C)/47600/2025 WP(C)/33463/2025	SNEHANJALI SENAPATI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
256	D-WP(C)/47343/2025 WP(C)/33464/2025	SOUBHAGYA KUMAR MEHER VS STATE OF ODISHA	MANAS PATI VS	// 0 //
257	D-WP(C)/47882/2025 WP(C)/33465/2025	SIBA PRASAD SINGH VS DISTRICT SUB REGISTRAR, KHURDA	MANAS RANJAN BAUG VS	// 0 //
258	D-WP(C)/47618/2025 WP(C)/33466/2025	KARTIK CHANDRA PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
259	D-WP(C)/46567/2025 WP(C)/33467/2025	M/S. VARSHA CONSTRUCTION, RAIPUR, CHHATISGARH VS CENTRAL MINE PLANNING AND DESIGN INSTITUTE LIMITED (CMPDI), RANCHI, JHARKHAND	NILAKANTHA JUJHARSINGH VS	// 0 //
260	D-WP(C)/47881/2025 WP(C)/33468/2025	RASHMITA NAYAK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
261	D-WP(C)/46762/2025	JOGESWAR JENA	JIBANKANTA PATTANAIAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33469/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/48150/2025 WP(C)/33470/2025	B. SAROJA PATRA VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	// 0 //
263	D-WP(C)/48153/2025 WP(C)/33471/2025	B. MITU PATRA VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	// 0 //
264	D-WP(C)/46778/2025 WP(C)/33472/2025	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED, VS SRIDHAR BEHERA	CUTTACK ADAMLI KHAN VS	// 0 //
265	D-WP(C)/48152/2025 WP(C)/33473/2025	B. RAMACHANDRA PATRA VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	// 0 //
266	D-WP(C)/48154/2025 WP(C)/33474/2025	B. SAISIVA PRASAD VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	// 0 //
267	D-WP(C)/48149/2025 WP(C)/33475/2025	B. KRISHNA KUMARI PATRA VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	// 0 //
268	D-WP(C)/47822/2025 WP(C)/33476/2025	JAYANTA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
269	D-WP(C)/47417/2025 WP(C)/33477/2025	KEDAR NATH RANA VS THE SECRETARY TO GOVT., ANIMAL RESOURCES DEPT., GOVT. OF ORISSA, KHURDA	AKSHAYA KUMAR JENA VS	// 0 //
270	D-WP(C)/48072/2025 WP(C)/33478/2025	MAHESH KUMAR AGARWAL VS AUTHORIZED OFFICER, URBAN COOPERATIVE BANK LTD., CUTTACK	SWAPNIL ROY VS	// 0 //
271	D-WP(C)/47510/2025 WP(C)/33479/2025	TAPAN BIHARI NAYAK VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
272	D-WP(C)/48090/2025 WP(C)/33480/2025	CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT, GAJAPATI VS	ANURAG PATI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/47508/2025 WP(C)/33481/2025	STATE OF ODISHA SRCC POLYFAB PRIVATE LTD, RAYAGADA VS BANKING OMBUDSMAN, R.B.I, BHUBANESWAR	RAMACHANDRA PANIGRAHY VS	// // 0 //
274	D-WP(C)/47553/2025 WP(C)/33482/2025	TEJARAJ RANA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
275	D-WP(C)/47429/2025 WP(C)/33483/2025	DR.PRATIMA RATH VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	// 0 //
276	D-WP(C)/47568/2025 WP(C)/33484/2025	KAMALAKANTA MISHRA VS STATE OF ODISHA	DIPAK KUMAR DASH VS	// 0 //
277	D-WP(C)/47595/2025 WP(C)/33485/2025	SUBHASHREE DAS VS STATE OF ODISHA	PRINCE PATNAIK VS	// 0 //
278	D-WP(C)/48141/2025 WP(C)/33486/2025	GURUBUX SINGH AHLUWALIA VS STATE OF ODISHA	PITAMBAR JENA VS	// 0 //
279	D-WP(C)/48112/2025 WP(C)/33487/2025	MINATI SINGH VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
280	D-WP(C)/47586/2025 WP(C)/33488/2025	BHABANI SHANAKAR MAHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
281	D-WP(C)/47455/2025 WP(C)/33489/2025	RAMA KANTA JENA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
282	D-WP(C)/48010/2025 WP(C)/33490/2025	PADMA CHARAN PADHI VS ODISHA GRAMYA BANK, KHURDA	SUKANTA KUMAR DALAI VS	// 0 //
283	D-WP(C)/48146/2025 WP(C)/33491/2025	THE CENTENARY BAPTIST CHURCH, PARALAKHEMUNDI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/48046/2025 WP(C)/33492/2025	Dr. SANTOSH KU. SAHU VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
285	D-WP(C)/46416/2025 WP(C)/33493/2025	JANARDAN DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
286	D-WP(C)/47453/2025 WP(C)/33494/2025	M/S JYOSTNA UDYOG, KENDRAPADA VS PRINCIPAL COMMISSIONER OF CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR AUDIT COMMISSIONERATE	KSHIROD KUMAR SAHOO VS	// 0 //
287	D-WP(C)/47613/2025 WP(C)/33495/2025	TRILOCHAN BHOI VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
288	D-WP(C)/48211/2025 WP(C)/33496/2025	BIRANCHI NARAYAN MAHAPATRA VS STATE OF ODISHA	PRADIPTA KUMAR SINGH VS	// 0 //
289	D-WP(C)/47621/2025 WP(C)/33497/2025	SUSANTI PATTANAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
290	D-WP(C)/48241/2025 WP(C)/33498/2025	SATYA NARAYAN SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
291	D-WP(C)/47193/2025 WP(C)/33499/2025	DHARMENDRA KUMAR MEHER VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
292	D-WP(C)/46774/2025 WP(C)/33500/2025	BHAGABAN SETHY VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
293	D-WP(C)/47630/2025 WP(C)/33501/2025	MEERA TRIPATHY VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
294	D-WP(C)/47227/2025 WP(C)/33502/2025	NAINA PRADHAN VS COLLECTOR CUM APPELLATE AUTHORITY, PHULBANI,KANDHAMAL	SUSANTA KUMAR LENKA VS	// 0 //
295	D-WP(C)/47175/2025	RAMA CHANDRA DASH	SADASIVA PATRA (1)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33503/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/48147/2025 WP(C)/33504/2025	TRIDENT GALAXY RESIDENT WELFARE ASSOCIATION, BBSR VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
297	D-WP(C)/46809/2025 WP(C)/33505/2025	GARIBA BEHERA VS STATE OF ODISHA	LAMBIT SENAPATI VS	// 0 //
298	D-WP(C)/48243/2025 WP(C)/33506/2025	HARISH CHANDRA SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
299	D-WP(C)/47184/2025 WP(C)/33507/2025	MANJULATA SINGH VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
300	D-WP(C)/48058/2025 WP(C)/33508/2025	DR.DIPIKA DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
301	D-WP(C)/47965/2025 WP(C)/33509/2025	SOUBHAGYA KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
302	D-WP(C)/47158/2025 WP(C)/33510/2025	ANGADA BHATI VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
303	D-WP(C)/48021/2025 WP(C)/33511/2025	DEBASHIS MOHANTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
304	D-WP(C)/47825/2025 WP(C)/33512/2025	SARATA CHANDRA DASH VS RTO, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
305	D-WP(C)/47585/2025 WP(C)/33513/2025	DR. SATYAPRIYA DASH VS STATE OF ODISHA	 VS	// 0 //
306	D-WP(C)/46388/2025 WP(C)/33514/2025	SAROJINI JENA VS	DEEPAK KUMAR PANDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/35347/2025 ABLAPL/13470/2025	SRI DAMODAR JEW BYASADEB BIJE NIJAGRUHA, JAJPUR BIRENDRA MOHAPATRA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// / /0 J.M.F.C,KOMNA(Nuapada) 2(B)CC/0000004/2025
308	D-ABLAPL/35387/2025 ABLAPL/13471/2025	GANESH BISWAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BASTA /361 /2025 () //
309	D-ABLAPL/35355/2025 ABLAPL/13472/2025	OM PRAKASH MOHANTY VS STATE OF ODISHA	LAXMIDHAR MAHARANA VS	BADAGODA P.S. /617 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001227/2025
310	D-ABLAPL/35389/2025 ABLAPL/13473/2025	JABUDDIN KHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	JALESWAR /334 /2025 () //
311	D-ABLAPL/35379/2025 ABLAPL/13474/2025	GOKUL BAGARTY VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	TITILAGARH /390 /2025 () //
312	D-ABLAPL/35391/2025 ABLAPL/13475/2025	BIJAYA KUMAR BEHERA @ BIJAY BEHERA VS STATE OF ODISHA	PRATIK DASH VS	RAGHUNATHPALI /684 /2025 () //
313	D-ABLAPL/35393/2025 ABLAPL/13476/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	DHENKANAL TOWN /820 /2025 () //
314	D-ABLAPL/35406/2025 ABLAPL/13477/2025	PRADEEP BAHADUR VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALKANGIRI /613 /2025 () //
315	D-ABLAPL/35411/2025 ABLAPL/13478/2025	RAMAKRISHNA MAHARANA @ PINTU VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ITAMATI /387 /2025 () //
316	D-ABLAPL/35453/2025 ABLAPL/13479/2025	TAPAN NAYAK @ TAPAN KUMAR NAYAK VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /390 /2025 () //
317	D-ABLAPL/35455/2025 ABLAPL/13480/2025	SUBAS DAS @ SIBU DASH VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	CDA-II /144 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/35457/2025 ABLAPL/13481/2025	PINKU HIAL VS STATE OF ODISHA	AMIT KUMAR SAHU VS	RAYAGADA TOWN /179 /2023 () //
319	D-ABLAPL/35460/2025 ABLAPL/13482/2025	AMAR NAIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	RAYAGADA TOWN /179 /2023 () //
320	D-ABLAPL/35467/2025 ABLAPL/13483/2025	BASANTI SETHY VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	SAMBALPUR VIGILANCE /23 /2025 () //
321	D-ABLAPL/34327/2025 ABLAPL/13484/2025	KRUSHNA PRADHAN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /120 /2025 () //
322	D-ABLAPL/35203/2025 ABLAPL/13485/2025	NARSIMMA SONKHAR @ SANKAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /186 /2024 () //
323	D-ABLAPL/35487/2025 ABLAPL/13486/2025	DUSMANTA PATRA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BIRMAHARAJPUR /191 /2025 () //
324	D-ABLAPL/35499/2025 ABLAPL/13487/2025	BISAMITRA DALAI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PUINTALA /299 /2023 () //
325	D-ABLAPL/35504/2025 ABLAPL/13488/2025	ABHIRAM PANDA VS STATE OF ODISHA	SUJATA JENA VS	TANGI /383 /2025 () //
326	D-ABLAPL/35518/2025 ABLAPL/13489/2025	MAHAMMAD ADAM @ MD. ADAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAWAPARA /276 /2025 () //
327	D-ABLAPL/35522/2025 ABLAPL/13490/2025	BISWA RANJAN JENA @ PREMA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /158 /2025 () //
328	D-ABLAPL/35525/2025 ABLAPL/13491/2025	RAJESH KUMAR KHUNTIA VS STATE OF ODISHA	DEBI PRASAD RAYCHAUDHURY VS	CUTTACK SADAR /830 /2025 () //
329	D-ABLAPL/33465/2025	BADI @ TILU @ GOUR SAGARIA	AJAYA KUMAR PRADHAN	MATHILI /61 /2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13492/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/34748/2025 ABLAPL/13493/2025	SUJAY BISWAS VS STATE OF ODISHA	MAMATA MISHRA VS	MALKANGIRI /512 /2025 () //
331	D-ABLAPL/35256/2025 ABLAPL/13494/2025	BULU @ ABINASH SAHOO @ ABHINASH VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	JAGATSINGPUR /797 /2025 () //
332	D-ABLAPL/35419/2025 ABLAPL/13495/2025	BARADA PRASANNA NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /515 /2025 () //
333	D-ABLAPL/35422/2025 ABLAPL/13496/2025	RAHUL KUMAR SAHOO VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	JARAPADA /437 /2025 () //
334	D-ABLAPL/35559/2025 ABLAPL/13497/2025	MANOJ PATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	NANDIPADA /343 /2025 () //
335	D-ABLAPL/35560/2025 ABLAPL/13498/2025	JAGANNATH NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	NANDIPADA /353 /2025 () //
336	D-ABLAPL/35570/2025 ABLAPL/13499/2025	SANTOSH KUMAR MALLICK VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI MODEL /350 /2025 () //
337	D-ABLAPL/35574/2025 ABLAPL/13500/2025	JANI KHAN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	DHUSURI /521 /2025 () //
338	D-ABLAPL/35113/2025 ABLAPL/13501/2025	SASHI BHUSAN SAHU VS STATE OF ODISHA	PREETAM MISHRA VS	DEOGAON /361 /2025 () //
339	D-ABLAPL/35346/2025 ABLAPL/13502/2025	SANJEEB KUMAR SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BOLANGIR TOWN /141 /2023 () //
340	D-ABLAPL/35373/2025 ABLAPL/13503/2025	DILLIP KUMAR PANIGRAHI VS	BIKRAM RATH VS	TIGIRIA /223 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/35463/2025 ABLAPL/13504/2025	STATE OF ODISHA SAYED OSMI RAJA VS STATE OF ODISHA	ASIT KUMAR JENA VS	// BHADRAK RURAL /424 /2025 () //
342	D-ABLAPL/35485/2025 ABLAPL/13505/2025	RAJENDRA KU. PATRA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// BIRMAHARAJPUR /191 /2025 () //
343	D-ABLAPL/35545/2025 ABLAPL/13506/2025	SHAIK SHABBIR @ SABIR VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPORE TOWN /389 /2025 () //
344	D-ABLAPL/35547/2025 ABLAPL/13507/2025	KAILASH GHADAI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// BAIDYANATHPUR /432 /2025 () //
345	D-ABLAPL/35550/2025 ABLAPL/13508/2025	OM PRAKASH BEHERA @ OM BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// G.R.P.S. (TITILAGARH) /56 /2025 () //
346	D-ABLAPL/35557/2025 ABLAPL/13509/2025	MANOJ PATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// NANDIPADA /350 /2025 () //
347	D-ABLAPL/35558/2025 ABLAPL/13510/2025	JAGANNATH NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// NANDIPADA /351 /2025 () //